

(6) whether Government have any plan to sell these items of essential requirement at a uniform rate, which prevails throughout the country; if not, the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) and (b). Information is being collected and will be laid on the Table of the Sabha.

S.T.D. Facilities to Port Blair

4839. SHRI MANORANJAN BHAKTA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received any representation for extending satellite communication facilities through our own satellite to Digliput, Mayabunder, Rangat and Campbell Bay in the Union Territory of A&N Islands. If so, what action Government contemplate to take; and

(b) whether Government are considering to have STD facilities to Port Blair and when this will be implemented, with details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) Yes, Sir. Use of very small Earth Stations at such remote low traffic areas to work with INSAT is under study.

(b) Yes, Sir, the Government is considering to provide STD facilities to Port Blair by utilising INSAT Channels.

Port Blair is likely to be connected to Calcutta, TAX for this purpose and the scheme is likely to be implemented during the current plan.

New Telegraph System in Tamil Nadu

4840. SHRI CHINTAMANI JENA:
SHRI ANANTHA RAMULU
MALLU:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a new telegraph system has been launched in Tamil Nadu for speedy transmission of telegrams;

(b) if so, the details thereof and the results achieved;

(c) whether it is also likely to be introduced in other part of the country; and

(d) if so, by when?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) Yes, Sir.

(b) Telegraph offices connected to Store and Forward system work directly into Micro-processor Memory which analyses and retransmits each message according to its priority. The message is printed out at destination within a few minutes with perfectly reshaped signals. During interruptions the system stores the message and forwards it immediately on restoration. The present system is designed to link 14 stations with facility to interwork with other systems. It is already linked to a second system at Hyderabad on experimental basis. The results achieved are very encouraging. The inordinate transit delays have been reduced substantially.

(c) Extension of Store & Forward system to the other part of the country is under consideration.

(d) The time targets are yet to be drawn.

Proposal for setting up new Coal based Fertiliser Plant

4841. SHRI NAVIN RAVANI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is any proposal to install a coal-bearing fertiliser plant in the country;

(b) if so, what is the progress made in this respect; and

(c) the city selected for locating the said plant and by when it is likely to be commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) There are two coal based fertilizer plants at Ramagundam and Talcher. The work on the third Coal-based Fertilizer plant at Korba which has been stopped, would be resumed only after sufficient experience is gained from the operation of the first two coal-based

plants. There is no proposal under consideration for the installation of any other coal-based plant in the country.

(b) and (c). The questions do not arise.

Setting up Radio Stations in Sixth Plan

4842. SHRI NAVIN RAVANI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are considering to expand some radio stations or install station during the Sixth Five Year Plan period in the country; and

(b) if so, the details thereof and the progress achieved upto date in this respect?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT—4467/82].

Film "A Time to Rise"

4843. SHRI NIREN GHOSH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether he is aware that 13 prominent film personalities have protested against the withholding of certification for the film "A Time to Rise" by the Examining and Revising Committee of the Censor Board; and

(b) if so, the reasons for withholding the certificate?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) and (b). The film entitled UTHAN DA VELA: A TIME TO RISE by Shri Anand Patwardhan depicts the struggle of farm-labourers against farmers and contractors in Canada. The Revising Committee of the Censor Board is of the view that the film should be shown to the Ministry of External Affairs for their expert opinion. The print of the film has not so far been received at New Delhi from Shri Patwardhan for this purpose. No final decision could therefore be taken on the application for censor certificate.

संसद् सदस्यों के माध्यम से गैस-कनेक्शन हेतु आवेदन

4844. श्री दयाराम शाक्य : क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करंगे कि

(क) क्या यह सच है कि मंत्रालय को कुछ संसद् सदस्यों के माध्यम से प्राथमिकता के आधार पर गैस कनेक्शन हेतु कुछ आवेदन प्राप्त हुए हैं ;

(ख) यदि हाँ, तो इस समय इस प्रकार के आवेदनों की संख्या कितनी है ;

(ग) कब तक इन आवेदनों पर विचार किए जाने और इन्हें निपटा दिए जाने की आशा है ; और

(घ) यदि नहीं, तो उसके क्या कारण हैं ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री पी. शिव शंकर): (क) जी, हाँ।

(ख) से (घ). इस वर्ष के दौरान अब तक मंत्रालय में इस प्रकार के कुल 6420 आवेदन प्राप्त हुए हैं जिनमें से 4520 आवेदनों पर कार्रवाई की जा चुकी है। शेष आवेदनों का उनके गुणों के आधार पर शीघ्र निपटान किया जाएगा।

Representation made by Doles Bandhu Udbanshu Sangam Committee, Ranaghat Coopers Camp.

4845. SHRI MANORANJAN BHAKTA: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have received representation from the Doles Bandhu Udbanshu Sangam Committee, Ranaghat Coopers Camp, West Bengal and subsequent representation from MPs on the same subject;

(b) if so, what are the salient demands and the dates of their receipts;

(c) what action Government have taken for rehabilitation of these ex-camp site families;

(d) whether Government's decision has been implemented; and